

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 432 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: M/s. Miditech Pvt. Ltd. Vs. Canara Bank &
Jupiter Capital Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms Srishti Kapoor, Advocate for the Petitioner.


Counsel for Financial Creditor Canara Bank

ORDER

No objection has been filed by the Financial Creditor namely Canara Bank. Ld. Counsel for the Petitioner prays for some time to address the arguments for Admission.

To come up for final hearing on 23th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)